

# C. A. T. Bench, JAIPUR

Date of Order

Orders

5-1-95

Reply not filed  
2/1

Mr. S. Kumar - Counsel for the applicant

D. B. not formed today.  
Do listed before D. B. on... 19/1/95

Dy. Registrar  
C.A.T. Jaipur Bench

19.1.95

on listed for hearing  
on 7/2/95

Reply not filed

2/3/1

Reply filed on  
1/2/95

Mr. S. Kumar - Counsel for the applicant

D. B. not formed today.  
Do listed before D. B. on... 17.2-95

Dy. Registrar  
C.A.T. Jaipur Bench

7-2-95

Mr. J. K. Kaurhik - Counsel for the applicant

Mr. Abdul Kalam - Brief holder for

Mr. M. Ravi - Counsel for the respondents

D. B. not formed today.  
Do listed before D. B. on... 13-3-95 for

admission.

Dy. Registrar

C.A.T. Jaipur Bench

13.3.95

Mr. S. Kumar - Counsel for the applicant  
Mr. M. Ravi - Counsel for the respondents

The C.A.T. No. 4/15/93 has been dis-  
posed of by a separate order. This  
Contempt Petition has become infructu-  
ous and it is dismissed. The parties  
are discharged.

CKVIR

Gop. Krishna

(P. P. Sharma)

Member Bench

Administrative Officer

Patel & Co. of M.H.V.

24/3/95

24-3-95